The Meeting No.16/AM-20 dated 16.01.2020 (Part-I) actually held on 05.03.2020, 17.03.2020 for the licensing year 2019-20 to considered the Special Advance Authorisation cases under para 4.04(a) FTP 2015-20, and to consider the personal hearing cases under para 4.7, Duty Exemption Schemes (Chapter-4) in Room No.10 of DGFT under the Chairmanship of Shri Hardeep Singh, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1	Shri Kuldeep Singh, Asst. Director-I	DCMSME
2.	Dr. Ram Asrey Lal, Sr. General Manager	AT&DC
3.	Shri J.D. Giri, Vice President	AEPC
4.	Shri Rajesh Malhotra, DDG	DGFT
5	Shri Manoj Kumar Meena, Asst. Director	DGFT

At the outset the Minutes of NC-V Meeting No. 15/AM-20 dated 12.12.2019 actually held on 15.01.2020, 17.01.2020, 23.01.2020, 05.02.2019 and 14.02.2020 for the licensing year 2019-20 were taken up for ratification. As there was no amendment to the same, the above referred minutes were adopted for implementation by the Committee without any amendment. The agenda for meeting No.16/AM-20 dated 16.01.2020 (Part) was taken up for discussion and the decision taken in respect of each case is enumerated below:

MEETING NUMBER : 16/84-ALC3/2019 **MEETING DATE** : 16.01.2020

11	**Case No.:13/25/84-ALC3/2018**	Party Name:GOKALDAS EXPORTS LTD	Meet No/Date:16/84-ALC3/2019 16.01.2020	**Status:Approved**
	HQ File :01/84/050/00711/AM19/	RLA File :07/24/040/00277/AM19/	Lic.No/Date:0710114605 28.02.2019	
	Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and noted that the representative had appeared before NC on 05.03.2020 and explained their case. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			

12	**Case No.:14/25/84-ALC3/2018**	Party Name:GOKALDAS EXPORTS LTD	Meet No/Date:16/84-ALC3/2019 16.01.2020	**Status:Approved**
	HQ File :01/84/050/00712/AM19/	RLA File :07/24/040/00278/AM19/	Lic.No/Date:0710114606 28.02.2019	
	Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and noted that the representative had appeared before NC on 05.03.2020 and explained their case. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			

26	**Case No.:29/4/84-ALC3/2019**	Party Name:RAGHUVIR EXIM LIMITED	Meet No/Date:16/84-ALC3/2019 16.01.2020	**Status:Deffered and Re-indexed**
	HQ File :01/84/050/00034/AM20/	RLA File :08/24/040/00019/AM20/	Lic.No/Date:0810145070 25.04.2019	Defer Date:18.06.2020
	Decision: Committee considered the case as per agenda alongwith other relevant papers and went			

through the details submitted in this case and noted that the representative had appeared before NC on 05.03.2020 and explained their case. Committee decided to call for PH again with sample and calculation to justify 17% wastage whereas in application it is 7.5% wastage.
The case stands deferred for re-listing on 18.06.2020.

27	**Case No.:33/4/84-ALC3/2019**	Party Name:PARVEEN WOOLLEN & SPINNING MILLS	Meet No/Date:16/84-ALC3/2019 16.01.2020	**Status:Reject**
	HQ File :01/84/050/00038/AM20/	RLA File :33/24/040/00005/AM20/	Lic.No/Date:3310030531 25.04.2019	

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and noted that the representative had appeared before NC on 05.03.2020, noted the representative was not able to explain properly with justification. Therefore, decided to reject the case.
RA concerned may take necessary action subject to compliance of other usual conditions.

34	**Case No.:1/5/84-ALC3/2019**	Party Name:BHARAT SILKS	Meet No/Date:16/84-ALC3/2019 16.01.2020	**Status: Approved**
	HQ File :01/84/050/00055/AM20/	RLA File :07/24/040/00020/AM20/	Lic.No/Date:0710114879 09.05.2019	

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and noted that the representative had appeared before NC on 05.03.2020 and explained their case. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as under:

S.No.	Export Product	Export Quantity		Import item	Quantity allowed
1.	Ladies Jacket C1907M of 100% Silk Dyed Fabric, 82 GSM +/- 10% with lining of 100% Silk - Dyed Fabric 35 GSM +/- 10%	400 Number	1.	100% Silk Dyed Fabric, 19mm, 82 GSM +/- 10% width 137 Cm	1900 Sq. Mtrs
			2.	100% Silk Dyed Fabric 8mm Habutai 35 GSM +/- 10% width 137 Cm	1000 Sq. Mtrs
2.	Ladies Jacket C1908M of 100% Silk Dyed Fabric, 82 GSM +/- 10% with lining of 100% Silk - Dyed Fabric 35 GSM +/- 10%	500 Number	3.	100% Silk Dyed Fabric, 19mm, 82 GSM +/- 10% width 137 Cm	1580 Sq. Mtrs
			4.	100% Silk Dyed Fabric 8mm Habutai 35 GSM +/- 10% width 137 Cm	1131 Sq. Mtrs

RA concerned may take necessary action subject to compliance of other usual conditions.

71	**Case No.:17/9/84-ALC3/2019**	Party Name:BHARAT SILKS	Meet No/Date:16/84-ALC3/2019 16.01.2020	**Status:Approved**
	HQ File :01/84/050/00202/AM20/	RLA File :07/24/040/00101/AM20/	Lic.No/Date:0710115263 08.08.2019	

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and noted that the representative had appeared before NC on 05.03.2020 and explained their case and decided to ratify the norms as per written comments of DC (MSME) vide email dated 20.03.2020, norms recommended as under:

	Export item	Export Qty.	Import item	Qty recommended.
1.	Girls' Frock (Style No. 100033911) made of 100% Polyester Fabric (Dyed), GSM 24±10% with 100% Polyester Lining Fabric (Dyed), GSM 65±10% and 100% Polyester Lining Mesh Fabric (Dyed), GSM 23±10%	2256 Pieces	100% Polyester Fabric (Dyed), GSM 24±10%	Total quantity 4624.8 Sq. Mtrs. @2.05 Sq. Mtrs/ piece
			100% Polyester Lining Fabric (Dyed), GSM 65±10%	Total quantity 5527.2 Sq. Mtrs. @2.45 Sq. Mtrs/ piece
			100% Polyester Lining Mesh Fabric (Dyed), GSM 23±10%	1895 Sq. Mtrs. @0.84 Sq. Mtrs/ piece
2.	Girls' Frock (Style No. 100035255) made of 100% Nylon Fabric (Dyed), GSM 37±10% with 100% Nylon Lining Fabric (Dyed), GSM 37±10% & 100% Nylon Lining Fabric (Dyed), GSM 37±10% & 100% Nylon Lining Fabric (Dyed), GSM 37±10% & 100% Polyester Lining Fabric (Dyed), GSM 94±10% &100% Polyester Lining Mesh Fabric (Dyed), GSM 65±10%	3031 Pieces	100% Nylon Fabric (Dyed), GSM 37±10%	5971 Sq. Mtrs. @1.97 Sq. Mtrs/ piece
			100% Nylon Fabric (Dyed), GSM 37±10%	3122 Sq. Mtrs. @1.03 Sq. Mtrs/ piece
			100% Nylon Fabric (Dyed), GSM 37±10%	3364.41 Sq. Mtrs. @1.11 Sq. Mtrs/ piece
			100% Nylon Fabric (Dyed), GSM 37±10%	3667.51 Sq. Mtrs. @1.21 Sq. Mtrs/ piece
			Polyester Lining Fabric (Dyed), GSM 94±10%	2627.87 Sq. Mtrs. @0.867 Sq. Mtrs/ piece
			100% Polyester Lining Mesh Fabric (Dyed), GSM 65±10%	2607 Sq. Mtrs. @0.86 Sq. Mtrs/ piece
3.	Ladies Dress made of 100% Silk Crinkle Chiffon printed Fabric, GSM 52±10%. (Style No. M3637)	250 Pieces	100% Silk Crinkle Chiffon printed Fabric, GSM 52±10%.	Total quantity 512.50 Sq. Mtrs. @2.05 Sq. Mtrs/ piece
4.	Ladies Paris 100% Silk Georgette printed Fabric, GSM 52±10%. (Style No. M6002)	250 Pieces	100% Silk Georgette printed Fabric, GSM 52±10%.	Total quantity 385 Sq. Mtrs. @1.54 Sq. Mtrs/ piece

RA concerned may take necessary action subject to compliance of other usual conditions.

73	**Case No.:22/9/84-ALC3/2019**	Party Name:BHARAT SILKS	Meet No/Date:16/84-ALC3/2019 16.01.2020	**Status:Approved**
	HQ File :01/84/050/00207/AM20/	RLA File :07/24/040/00109/AM20/	Lic.No/Date:0710115282 14.08.2019	

Decision: Committee considered the case as per agenda alongwith other relevant papers and went

	through the details submitted in this case and noted that the representative had appeared before NC on 05.03.2020 and explained their case. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

110	**Case No.:32/12/84-ALC3/2019**	Party Name:RADNIK EXPORTS	Meet No/Date:16/84-ALC3/2019 16.01.2020	**Status: Approved**
	HQ File :01/84/050/00305/AM20/	RLA File :05/24/040/00406/AM20/	Lic.No/Date:0510412200 21.10.2019	
	Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and noted that the representative had appeared before NC on 05.03.2020 and explained their case. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.			

Minutes of manual cases considered by the Norms Committee -V
In Meeting No. 16/84 dated 16.01.2020 actually held on 05.03.2020 and 17.03.2020

Case No. 299	M/s. Shahi Exports P. Ltd. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 05.03.2020	F. No. 01/84/171/00314/AM20/DES.V

Decision: M/s. Shahi Exports P. Ltd. vide their letter dated 13.02.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Men's Shorts made of 98% Cotton 2% Elastane (Spandex) Dyed Woven Fabric GSM 285 (Tolerance + or – 10%), Style No. 103652	3525 No	1.	98% Cotton 2% Elastane (Spandex) Dyed Woven Fabric GSM 285 (Tolerance + or – 10%)	6486 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.
GSM should match in import and export.

Case No. 300	M/s. Shahi Exports P. Ltd. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 05.03.2020	F. No. 01/84/171/00315/AM20/DES.V

Decision: M/s. Shahi Exports P. Ltd. vide their letter dated 21.02.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended

1.	Babies Garment (Camisole) made of 55% Linen 45% Rayon Woven Dyed woven fabric GSM 145 (Tolerance + or 10%), Style No. 3400198422	1218 No	1.	55% Linen 45% Rayon Woven Dyed woven fabric GSM 145 (Tolerance + or 10%)	998 Sq.mtr. (As applied)
2.	Girls Camisole made of 55% Linen 45% Rayon woven dyed fabric GSM 145 (Tolerance + or – 10%), Style No. 3400198422	5278 No	2.	55% Linen 45% Rayon woven dyed fabric GSM 145 (Tolerance + or – 10%)	4328 Sq.mtr. (As applied)
3.	Babies Garment (Dress) made of 55% Linen 45% Rayon woven dyed fabric GSM 145 (Tolerance + or – 10%), Style No. 3400197731	1218 No	3.	55% Linen 45% Rayon woven dyed fabric GSM 145 (Tolerance + or – 10%)	1584 Sq.mtr. (As applied)
4.	Girls Dress made of 55% Linen 45% Rayon woven dyed fabric GSM 145 (Tolerance + or – 10%), Style No. 3400197731	5278 No	4.	55% Linen 45% Rayon woven dyed fabric GSM 145 (Tolerance + or – 10%)	6862 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

190.

Case No. 301	M/s. Chelsea Mills LLP (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 17.03.2020	F. No. 01/84/171/00316/AM20/DES.V

Decision: M/s. Chelsea Mills LLP vide their letter dated 14.02.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Export Product No.	Details of Export item	Export Quantity	EP. No.	Details of Import Items	Quantity recommended
200 C	100% Cotton WVN Denim Infants & Girls Dresses GSM 155 +/- 10%, Style No. 603933	5200 No	200C	100% Cotton WVN Denim Fabric GSM 155 +/- 10%	6812 Sq.mtr. (As applied)
201 C	100% Cotton WVN Denim Infants & Girls Emb. Jeans GSM 336 +/- 10%, Style No. 600381	11400 No.	201C	100% Cotton WVN Denim Fabric GSM 336 +/- 10%	14592 Sq.mtr. (As applied)
202 C	92% Cotton 7% Elasterell/Polyester 1% Lycra/Spandex WVN Denim Young Girls (Tall & Big) Emb. Shorts GSM 336 +/-	6490 No	202C	92% Cotton 7% Elasterell/Polyester 1% Lycra/Spandex WVN Denim Fabric GSM 336 +/- 10%	7139 Sq.mtr. (As applied)

	10%, Style No. 539981				
203 C	92% Cotton 7% Elasterell/Polyester 1% Lycra/Spandex WVN Denim Young Girls (Tall & Big) Emb. Shorts GSM 336 +/- 10%), Style No. 540034	5110 No	203C	92% Cotton 7% Elasterell/Polyester 1% Lycra/Spandex WVN Denim Fabric GSM 336 +/- 10%)	11242 Sq.mtr. (As applied)
204 C	100% Cotton WVN Denim Young Girls (Tall & Big) Long Shirts GSM 25/ +/- 10%, Style No. 601658	16000 No	204C	100% Cotton WVN Denim Fabric GSM 25/ +/- 10%	34880 Sq.mtr. (As applied)
205 C	100% Cotton WVN Denim Men's (Tall & Big) Workers Shirt, Style No. 604574	1280 No	205C	100% Cotton WVN Denim Fabric GSM 263 +/- 10%	4633 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.
GSM should match in import and export.

Case No. 302	M/s. JAYAKUMARAN EXPORTS
NC Meeting No 16/AM20 dated 24.10.2019 actually held on 05.03.2020	F. No. 01/60/162/042/AM20/PRC
RA. F.No 32/21/040/00005/AM17/	01/84/050/00384/AM18/DES-V 01/84/050/00013/AM17/DES-V
	Adv. Authorization No. 3210077869 dated 18.04.2016

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and noted that the representative had appeared before NC on 05.03.2020 and explained their case. Committee noted licence has been granted for Ladies Short and Ladies Top. But they have exported Pyjama Sets. Copy of shipping bill not submitted by the representative. Committee advised to submit the shipping bill and buyer's email for change of description in export product.
The case stands deferred for re-listing on 18.06.2020.

Case No. 307	M/s. Richa & Co. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 05.03.2020	F. No. 01/84/171/00317/AM20/DES.V

Decision: M/s. Richa & Co. vide their letter dated 27.02.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Ladies Trouser made of 100% Linen Yarn Dyed Woven Fabric GSM 155 +/- 10%, Style No. CN432631MI, CN432631MP	1194 No	1.	100% Linen Yarn Dyed Woven Fabric GSM 155 +/- 10%	4298 Sq.mtr. (As applied)

2.	Ladies Blazer made of 55% Linen 45% Rayon Dyed Woven Fabric GSM 190 +/- 10%, Style No. CN411998MI, CN411998MP	2460 No	2.	55% Linen 45% Rayon Dyed Woven Fabric GSM 190 +/- 10%	7626 Sq.mtr. (As applied)
3.	Ladies Blazer made of 55% Linen 45% Rayon Yarn Dyed Woven Fabric GSM 200 +/- 10%, Style No. CN411998MI, CN411998MP	2640 No	3.	55% Linen 45% Rayon Yarn Dyed Woven Fabric GSM 200 +/- 10%	8184 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.
GSM should match in import and export.

Case No. 308	M/s. Shahi Exports P. Ltd. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 05.03.2020	F. No. 01/84/171/00318/AM20/DES.V

Decision: M/s. Shahi Exports P. Ltd. vide their letter dated 24.02.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Babies Garment (Skirts) made of 55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or – 10%), Style No. 3400197232	1083 No	1.	55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or – 10%)	1061 Sq.mtr. (As applied)
2.	Girls Skirts made of 55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or – 10%), Style No. 3400197232	5415 No	2.	55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or – 10%)	5307 Sq.mtr. (As applied)
3.	Babies Garments (Camisole) made of 55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or – 10%), Style No. 3400198422	1218 No	3.	55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or – 10%)	940 Sq.mtr. (As applied)
4.	Girls Camisole made of 55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or – 10%), Style No. 3400198422	5278 No	4.	55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or – 10%)	4071 Sq.mtr. (As applied)
5.	Babies Garment (Dress) made of 55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or – 10%),	1125 No	5.	55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or – 10%)	1407 Sq.mtr. (As applied)

	Style No. 3400197731				
6.	Girls Dress made of 55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or – 10%), Style No. 3400197731	4875 No	6.	55% Linen 45% Rayon Woven Printed Fabric GSM 145 (Tolerance + or – 10%)	6096 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

Case No. 309	M/s. Orient Craft Ltd. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 05.03.2020	F. No. 01/84/171/00319/AM20/DES.V

Decision: M/s. Orient Craft Ltd. vide their letter dated 28.02.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Ladies Blouse Shell: 100% Polyester Woven Printed Fabric (Filament Non Texturised Yarn), GSM 79 (+/- 10%), Lining: 100% Polyester Woven Dyed Fabric (Filament Non Texturised Yarn), GSM 75 (+/- 10%), Style No. 541818/541940/543891/543929	10000 No	1.	100% Polyester Woven Printed Fabric (Filament Non Texturised Yarn), GSM 79 (+/- 10%)	2.34 Sq.Mtrs./piece
			2.	100% Polyester Woven Dyed Fabric (Filament Non Texturised Yarn), GSM 75 (+/- 10%)	0.92 Sq.Mtrs./piece

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

Case No. 310	M/s. Shahi Exports P. Ltd. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 05.03.2020	F. No. 01/84/171/00320/AM20/DES.V

Decision: M/s. Shahi Exports P. Ltd. vide their letter dated 27.02.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Gents Jacket with Hood made of 100% Polyester Knitted Other Pile Fabric		1.	100% Polyester Knitted Other Pile Fabric Assembled in	31900 Sq.mtr. (As applied)

	Assembled in Layered with 100% Polyester Woven Fabric GSM 310 and 100% Polyester Knitted Other Pile Fabric Assembled in Layered with 100% Polyester Woven Fabric GSM 294 (Tolerance + or – 10%), Style No. XM1099	29000 No		Layered with 100% Polyester Woven Fabric GSM 310 (Tolerance + or – 10%)	
			2.	100% Polyester Knitted Other Pile Fabric Assembled in Layered with 100% Polyester Woven Fabric GSM 294 (Tolerance + or – 10%)	37700 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.
GSM should match in import and export.

Case No. 311	M/s. Bharat Silks (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 05.03.2020	F. No. 01/84/171/00321/AM20/DES.V

Decision: M/s. Bharat Silks vide their letter dated 29.02.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Ladies Full Sleeve Shirt made of 61.5% Silks 38.5 Tencel Printed Fabric GSM 90 +/- 10%, Style No. F0TXG-T2886	410 No	1.	61.5% Silks 38.5 Tencel Printed Fabric GSM 90 +/- 10%, width 140 cms	947 Sq.mtr.
2.	Ladies Blouse made of 61.5% Silk 38.5% Tencel Printed Fabric GSM 90 +/- 10%, Style No. F0TXG-U2392	405 No	2.	61.5% Silk 38.5% Tencel Printed Fabric GSM 90 +/- 10%, width 140 cms	532.98 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.
GSM should match in import and export.

Case No. 312	M/s. Orient Craft Ltd. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 17.03.2020	F. No. 01/84/171/00323/AM20/DES.V

Decision: M/s. Orient Craft Ltd. vide their letter dated 11.03.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl.	Details of Export item	Export		Details of Import	Quantity

No.		Quantity		Items	recommended
1.	Ladies Blouse Shell: 100% Polyester Woven Printed Fabric (Filament Non Texturised Yarn), GSM 79 (+/- 10%), Lining: 100% Polyester Woven Dyed Fabric (Filament Non Texturised Yarn), GSM 75 (+/- 10%), Style No. 541818/541940/543930/ 543891/543929	10000 No	1.	100% Polyester Woven Printed Fabric (Filament Non Texturised Yarn), GSM 79 (+/- 10%)	29000 Sq.mtr. (As applied)
			2.	100% Polyester Woven Dyed Fabric (Filament Non Texturised Yarn), GSM 75 (+/- 10%)	10000 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

Case No. 313	M/s. Richa Global Exports P. Ltd. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 17.03.2020	F. No. 01/84/171/00324/AM20/DES.V

Decision: M/s. Richa Global Exports P. Ltd. vide their letter dated 11.03.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Ladies Dress made of 100% Viscose Printed Woven Fabric GSM 135 (+/- 10%) Style No. 3281U	3940 No	1.	100% Viscose Printed Woven Fabric GSM 135 (+/- 10%)	20488 Sq.mtr. (As applied)
2.	Ladies Trouser made of 100% Cotton Yarn Dyed Denim Woven Fabric GSM 160 (+/- 10%) Style No. 07P366	2330 No	2.	100% Cotton Yarn Dyed Denim Woven Fabric GSM 160 (+/- 10%)	6990 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

Case No. 314	M/s. Richa Global Exports P. Ltd. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 17.03.2020	F. No. 01/84/171/00325/AM20/DES.V

Decision: M/s. Richa Global Exports P. Ltd. vide their letter dated 11.03.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Ladies Top with Knot made of 100% Polyester printed Woven Fabric GSM 95 (+/- 10%) Style No. 2874	14465 No	1.	100% Polyester printed Woven Fabric GSM 95 (+/- 10%)	39056 Sq.mtr. (As applied)

2.	Ladies Top with Knot made of 100% Polyester Dyed Woven Fabric GSM 95 (+/- 10%), Style No. 2873	10273 No	2.	100% Polyester Dyed Woven Fabric GSM 95 (+/- 10%)	27737 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

Case No. 315	M/s. Richa Global Exports P. Ltd. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 17.03.2020	F. No. 01/84/171/00326/AM20/DES.V

Decision: M/s. Richa Global Exports P. Ltd. vide their letter dated 05.03.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Ladies Blouse made of 100% Polyester Dyed Woven Fabric GSM 116 (+/- 10%) alongwith Lining of 100% Polyester Dyed Woven Fabric GSM 116 (+/- 10%), Style No. 07W911	1554 No	1.	100% Polyester Dyed Woven Fabric GSM 116 (+/- 10%)	2440 Sq.mtr. (As applied)
			2.	100% Polyester Dyed Woven Fabric GSM 116 (+/- 10%)	2440 Sq.mtr. (As applied)
2.	Ladies Blouse made of 100% Polyester Dyed Woven Fabric GSM 116 (+/- 10%), alongwith Lining of 100% Polyester Dyed Woven Fabric GSM 55 (+/- 10%), Style No. 07W925	716 No	1.	100% Polyester Dyed Woven Fabric GSM 116 (+/- 10%)	1575 Sq.mtr. (As applied)
			2.	100% Polyester Dyed Woven Fabric GSM 55 (+/- 10%)	788 Sq.mtr. (As applied)
3.	Ladies Blouse made of 100% Polyester Dyed Woven Fabric GSM 116 (+/- 10%), alongwith Lining of 100% Polyester Dyed Woven Fabric GSM 55 (+/- 10%), Style No. 07W926	1224 No	1.	100% Polyester Dyed Woven Fabric GSM 116 (+/- 10%)	3452 Sq.mtr. (As applied)
				100% Polyester Dyed Woven Fabric GSM 55 (+/- 10%)	1102 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

Case No. 316	M/s. Richa Global Exports P. Ltd. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 17.03.2020	F. No. 01/84/171/00327/AM20/DES.V

Decision: M/s. Richa Global Exports P. Ltd. vide their letter dated 04.03.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Ladies Tunic made of 100% Cotton Yarn Dyed Woven Fabric GSM 99 (+/- 10%), Style No. 519129-519402	7435 No	1.	100% Cotton Yarn Dyed Woven Fabric GSM 99 (+/- 10%)	20818 Sq.mtr. (As applied)
2.	Ladies Tunic made of 100% Cotton Printed Woven Fabric GSM 105 (+/- 10%), Style No. 519129-519402	2078 No	2.	100% Cotton Printed Woven Fabric GSM 105 (+/- 10%)	5818 Sq.mtr. (As applied)
3.	Ladies Blouse made of 71% Lyocell 29% Cotton Yarn Dyed Woven Fabric GSM 87 (+/- 10%), Style No. 537076-544522-544523	3690 No	3.	71% Lyocell 29% Cotton Yarn Dyed Woven Fabric GSM 87 (+/- 10%)	12177 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.
GSM should match in import and export.

Case No. 317	M/s. Shahi Exports P. Ltd. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 17.03.2020	F. No. 01/84/171/00328/AM20/DES.V

Decision: M/s. Shahi Exports P. Ltd. vide their letter dated 04.03.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Ladies Jacket with Hood made of 100% Cotton Denim Woven Fabric GSM 380 (Tolerance + or – 10%), Style No. 344J2245	1700 No	1.	100% Cotton Denim Woven Fabric GSM 380 (Tolerance + or – 10%)	3400 Sq.mtr. (As applied)

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.
GSM should match in import and export.

Case No. 318	M/s. Shahi Exports P. Ltd. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 17.03.2020	F. No. 01/84/171/00336/AM20/DES.V

Decision: M/s. Shahi Exports P. Ltd. vide their letter dated 09.03.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Men's Shirt (Full Sleeve) made of 100% Cotton	3060 No	1.	100% Cotton Denim Woven Fabric GSM	9945 Sq.mtr. (As applied)

	Denim Woven Fabric GSM 305 (Tolerance + or – 10%), Style No. 104145			305 (Tolerance + or – 10%)	

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.
GSM should match in import and export.

Case No. 319	M/s. Gaurav International (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 17.03.2020	F. No. 01/84/171/00337/AM20/DES.V

Decision: M/s. Gaurav International vide their letter dated 12.03.2020 requested for prior fixation of norms under Special Advance Authorization Scheme. Committee considered the case as per agenda alongwith other relevant papers and other details provided in this case. The Committee decided to ask the firm for CAD mentioning length, width, efficiency and number of bundles alongwith the measurement chart of the product.
The case stand deferred for listening on 26.03.2020.

Case No. 320	M/s. Chelsea Mills LLP (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 17.03.2020	F. No. 01/84/171/00338/AM20/DES.V

Decision: M/s. Chelsea Mills LLP vide their letter dated 16.03.2020 requested for prior fixation of norms under Special Advance Authorization Scheme. Committee considered the case as per agenda alongwith other relevant papers and other details provided in this case. The Committee decided to ask the firm for CAD mentioning length, width, efficiency and number of bundles alongwith the measurement chart of the product.
The case stand deferred for listening on 26.03.2020.

Case No. 321	M/s. Shital Fibres Ltd.
NC Meeting No. 16/AM-20 Dated 16.01.2020 actually held on 17.03.2020	F.No. 01/84/050/029/AM12/DES-V

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm's request for review of the decision taken by NC in its meeting No.06/AM20 dated 20.06.2019 for amendment in the description of export item for remaining export obligation of Advance Authorisations obtained under SION J-32, cannot be considered. NC decided to reject the case.

Case No. 322	M/s. Orient Fashion Exports (I) P. Ltd. (SPL)
NC Meeting No. 16/AM20 dated 16.01.2020 actually held on 17.03.2020	F. No. 01/84/171/00339/AM20/DES.V

Decision: M/s. Orient Fashion Exports (I) P. Ltd. vide their letter dated 11.03.2020 requested for prior fixation of norms for the following export products under Special Advance Authorization Scheme and committee considered the case as per agenda alongwith other relevant papers. As per CAD and other details provided in this case. The Committee approved the input output norms as under:

Sl. No.	Details of Export item	Export Quantity		Details of Import Items	Quantity recommended
1.	Infant Dress in 100% Cotton Printed 21W	15621 No	1.	100% Cotton Printed 21W Corduroy Woven	0.60Sq.mtr./Pc

	Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation) with Indegenious Knitted Inner Bodysuits, Style No. 616395			Fabrics, GSM 152 +/- 10% (Variation)	
2.	Infant Dress in 100% Cotton Solid Dyed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation) with Indegenious Knitted Inner Bodysuits, Style No. 616352	10908 No	2.	100% Cotton Solid Dyed 21W Corduroy Woven Fabrics, GSM 152 +/- 10% (Variation)	0.53 Sq.mtr./Pc
3.	Infant Dress in 100% Cotton Solid Dyed 21W Corduroy Woven Fabrics GSM 152 +/- 10% (Variation) with Indegenious Knitted Inner Bodysuits, Style No. 616316	7016 No	3.	100% Cotton Solid Dyed 21W Corduroy Woven Fabrics GSM 152 +/- 10% (Variation)	0.53 Sq.mtr./Pc
4.	Infant Romper with Knitted Tights (Ready to wear imported) in 100% Cotton Solid Dyed 21W Corduroy Woven Fabrics GSM 152 +/- 10% (Variation) and 75% Cotton 22% Nylon 3% Spandex Knitted Tights (Ready to were attach with Infant Romper and Re-Export) 0.35 Grams per Pc. Style No. 616353	4743 No	i.	100% Cotton Solid Dyed 21W Corduroy Woven Fabrics GSM 152 +/- 10% (Variation)	3414 Sq. mtr. (As applied)
			ii.	75% Cotton 22% Nylon 3% Spandex Knitted Tights (Ready to were attach with Infant Romper and Re-Export) 0.35 Grams per Pc.	4743 Num (As applied)
5.	Ladies Romper in 95% Polyester 5% Spandex Printed Woven Fabrics GSM 200 +/- 10% (Variation) Style No. 76B0058	2525 No	5.	95% Polyester 5% Spandex Printed Woven Fabrics GSM 200 +/- 10% (Variation)	2.34 Sq.mtr./Pc
6.	Infant Romper in 100% Cotton Corduroy Solid Dyed Woven Fabrics GSM 300 +/- 10% (Variation) with Indegenious Bodysuits, Style No. 616364	7271 No	6.	100% Cotton Corduroy Solid Dyed Woven Fabrics GSM 300 +/- 10% (Variation)	0.65 Sq.mtr./Pc
7.	Infant Dress in 98% Cotton 2% Spandex Solid dyed Twill Woven Fabrics GSM 215 +/- 10% (Variation) with Indegenious Bodysuits, Style No. 601986	3141 No	7.	98% Cotton 2% Spandex Solid dyed Twill Woven Fabrics GSM 215 +/- 10% (Variation)	0.76 Sq.mtr./Pc

8.	Infant Romper in 100% Cotton Corduroy Solid Dyed Woven Fabrics GSM 300 +/- 10% (Variation) with Indegenious Bodysuits, Style No. 616367	5533 No	8.	100% Cotton Corduroy Solid Dyed Woven Fabrics GSM 300 +/- 10% (Variation)	0.66 Sq.mtr./Pc

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.